

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

ORDER NO. 11 of 2023 (Revised)

Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for CESTAT, New Delhi on 23.01.2023 as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|------------------|---|---|
| On 23.01.2023 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Customs and Service Tax Division Bench matters |
| On 23.01.2023 | Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Excise Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Registrar